

surgeon on surgery in the Azad Medical College, Delhi;

(b) if so, the broad features thereof; and

(c) whether such operations are performed in India?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) This was done to demonstrate the use of the automatic suturing machine for the suturing of hollow viscera like trachea, oesophagus and stomach and blood vessels like aorta etc.

(c) Yes, Sir.

Medical Colleges

Shri P. B. Chakraverti
Shri Bhagwat Jha Azad;
Shri Bhakt Darshan;
Shri Raghunath Singh;
Shri Sideshwar Prasad;
Shri Ramshekhar Prasad Singh;
Shri P. C. Borooah;
Shri A. K. Gopalan;
Shri P. Kunham;
Shri Daji;
Shri Indrajit Gupta;
Shri S. M. Banerjee;
Shri Rameshwar Tantia;
Shri Krishna Deo Tripathi;
Shri Surendra Pal Singh;
Shri E. Madhusudan Rao;
Dr. P. Srinivasan;

*532.

Will the Minister of Health be pleased to state:

(a) whether Government have asked the States to expand the capacity of medical colleges to secure an increase of 3000 doctors every year;

(b) the pattern of Central assistance to the States for the expansion of medical colleges; and

(c) whether it is proposed to introduce quarterly examinations for the final M.B.B.S course?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

In order to meet the shortage of doctors in the country, all State Governments have been requested to arrange for an increase in the number of admissions in their medical colleges from the academic year 1963-64 upto a maximum of 200 wherever it can be done without lowering the standard of medical education so as to secure an overall increase of 3000 admissions every year. It has been decided to give financial assistance to the Governments for increasing the admission capacity under this scheme on the following pattern:

(i) Non-recurring (buildings and equipment)—Upto a Maximum of Rs. 15,000 per admission.

(ii) Recurring—Upto a maximum of Rs. 2000 per admission per annum.

The Central assistance under this Scheme will be outside the State Plan ceilings.

The Medical Council of India have recommended to all Universities to hold quarterly M.B.B.S. examinations so that the failed candidates may have an early opportunity to qualify.

स्लीपरो का पाकिस्तान बह जाना

*५३३. { श्री प्रकाशबीर शास्त्री :
श्री प्र० चं० बहमना :
श्री सुबोध हंसदा :
श्री कजरोलकर :
श्री हरि विष्णु कामत :

क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में ही चिनाब नदी के बाढ़ के पानी में जम्मू तथा

काश्मीर से लकड़ी के तीन लाख स्लीपर पाकिस्तान की ओर बह गये थे;

(ख) यदि हां, तो यह स्लीपर लगभग कितनी कीमत के होंगे; और

(ग) क्या पाकिस्तान सरकार को इस बारे में कुछ लिखा गया है ?

सिचाई और बिद्युत मंत्रालय में राज्य मंत्री (श्री अल्लगेशन) : (क) तथा (ख). भारत सरकार को सूचना मिली है कि चनाब नदी में बाढ़ आ जाने के कारण बहुत सी लकड़ी बह कर पाकिस्तान को चली गई है। ऐसी लकड़ी की कितनी मात्रा है और इसकी कीमत लगभग क्या है, इसका अभी पता नहीं है।

(ग) जी, हां।

Power Allocation in Southern States

*534. { **Shri Bishan Chander Seth:**
Shri Yashpal Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that a committee has been formed to co-ordinate power allocation to the four Southern States of Andhra Pradesh, Madras, Mysore and Kerala;

(b) if so, what are its functions;

(c) how far this Committee has been approved by the Centre; and

(d) whether there will be any central representative in the committee?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) The Government of India are not aware of the formation of any such committee.

(b) to (d). Do not arise.

Assessment of Income-tax at Bikaner

1020. **Shri Karni Singhji:** Will the Minister of Finance be pleased to state:

(a) the number of assessment cases dealt with and finalised by the Income-tax Officers at Bikaner during 1960, 1961 and 1962:

(b) the number of cases in which the assessee had gone in appeals against the decision of the I.T.O's and decisions revised; and

(c) the total amount to be recovered from the assessee by the department on the 31st December, 1962?

The Minister of Finance (Shri Morarji Desai): (a) and (b).

Year	No. of assessments completed	No. of appeals filed	No. of cases in which appeals were successful
1960	1,863	328	118
1961	2,434	196	79
1962	3,258	389	169

(c) The gross demand outstanding on the 31st December, 1962 amounted to Rs. 54,65,000.

दिल्ली में मिंटो रोड पर होटल

१०२१. श्री माते : क्या निर्माण, आवास और श्रम मंत्री ७ सितम्बर, १९६२ के अतिरिक्त प्रश्न संख्या ८५७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मिंटो रोड पर जो होटल बनाने का विचार है, उसका ब्यौरा तैयार कर लिया गया है; और

(ख) यदि हां, तो क्या उसकी एक प्रति सभा-पटल पर रखी जायेगी ?

निर्माण, आवास और पुनर्वास मंत्री (श्री मेहरचन्द खन्ना) : (क) इस प्रस्ताव को फिलहाल अस्थगित कर दिया गया है।

(ख) प्रश्न ही नहीं उठता।